

SPECIAL BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

EP NO.424/ALD/2018 & CONT. A. NO.10/2023 IN CP No.14/1999

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJ KUMAR GUPTA & ORS V/S BANARAS BEADS LIMITED AND ORS
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sagar Mehrotra, Proxy for : *For the Applicant*

Sh. Tanmay Sadh, Adv.

Sh. Abhishek Tripathi, Adv. : *For Res. Nos.1 & 2 in EP No.424/ALD/2018*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** This being a Special Bench, at the request of the learned counsels for both the parties, the matter is adjourned for further hearing on 22nd August, 2024 before the Regular Bench, and to be taken up higher on Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*